

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (SJ) No.88 of 2016

Basudeo Singh

.... Appellant

Versus

The C.B.I. through the S.P.

.... Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant

: Mr. Sanjay Prasad, Advocate

For the C.B.I.

: Mr. B. K. Prasad, Advocate

Order No.03 Dated- 07.07.2020

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal after two weeks.

Animesh/

(Anil Kumar Choudhary, J.)